

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 216 of 2013

&

I.A. No. 295 of 2013

Dated : 8th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Chhattisgarh State Power
Distribution Co. Ltd.**

..... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparana Srivastava
Ms. Shivani Rana

Counsel for the Respondent(s) : Mr. C.K. Rai for CSERC

ORDER

The learned counsel for the Respondents seek some more time to file the reply. Accordingly, they are directed to file the same on or before 22.11.2013 after serving copy on the other side.

Post the matter on **13.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson